

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 50  
**C.A.(CAA)/55(MB)2022**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **01.12.2022**

NAME OF THE PARTIES: - **AXIOM CORDAGES LIMITED**

*Appearance (via video-conference):*

For Applicant : Counsel Rohan Agarwal a/w Adv Meghna  
Arvind & Adv Prakash Shinde i/b  
MDP & Partners

Section 230-232 of the Companies Act, 2013

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**ORDER**

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on 16.12.2022

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Jagdish

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)